

Dated : 29-12-95

Mr. Kulkarni, Counsel
for the applicant.

Mr. Karkera, Counsel
for respondents
No reply filed yet.
S.O. to 27-2-96 for
Reply.

SD

Dy. Registrar

Dated : 27-2-96

Mr. S.P. Kulkarni,
Counsel for the applicant.

Mr. V.S. Karkera for
Mr. P.M. Pradhan, Counsel
for the respondents.

No reply filed yet.
S.O. to 26-4-96 for
Reply.

SD

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Dy. Registrar

Dated : 26-4-96

Name for the applicant

Mr. Rajan from the office
of C.P.M.S. Mumbai present
on behalf of respondents.

No reply filed yet
though the applicant and all
the 3 respondents are in
Bombay.

The matter be kept
in sine-die list. At the
time of fixing the date of
hearing notice may be
issued to R-1, 3 and C.P.M.S.
for the applicant

SD
Dy. Registrar

42) 31.07.1996 M.P. No. 564/96.

Heard Shri S.P. Kulkarni for the
applicant and Shri S.S. Karkera for
Shri P.M. Pradhan, Counsel for the
respondents.

Shri Kulkarni states that the
department has taken a positive decision
in promoting the applicant w.e.f.
01.10.1991 and therefore, he desires
to withdraw the O.A., as the same has
become infructuous.

The applicant's counsel is permitted
to withdraw the O.A. The O.A. is
dismissed as withdrawn. M.P. No.
564/96 also stands disposed of.

MR
(P.P. SRIVASTAVA)

MEMBER (A).

B.S. Hegde
(B. S. HEGDE)

MEMBER (J).

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